

SUPREME COURT OF INDIA

Uday Gopinath Powale

Vs.

Resha Uday Powale

C.A.No.2347 of 2007

(Tarun Chatterjee and Harjit Singh Bedi,JJ.)

04.02.2008

ORDER

I.A. No.3/2007

1. Let the time to complete the arbitration proceedings be extended till 31st October, 2008.
I.A. no.3/2007, application for extension of time for disposal of arbitration proceedings, is disposed of accordingly.